

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
To be heard on Monday the 17th day of July 2023 at 10.30 a.m
(VIRTUAL MODE)

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial), and Hon'ble Mrs. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 92/2023	Haritham Buyers Association Vs P.T Joy & 2 Ors	Mr. Bijoy P Pulipra	
2	Comp App (AT) (CH) (Ins) No. 199/2023 For Condone Delay IA No. 669/2023 For Exemption IA No. 668/2023	Samson T George Vs PT Joy, RP of MIR Realtors Pvt. Ltd.	Mr. P Sivaraman	
3	Comp App (AT) (CH) (Ins) No. 202/2023 For Condone Delay IA No. 663/2023 For Stay IA No. 662/2023	Kamala J Kothari Vs Rajalakshmi Varadarajan & Anr.	M/s Ravi Rajagopalan & Associates	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 430/2022 For Stay IA No. 1083/2022	Asset Reconstruction Company (India) Limited Vs Prabhakar Reddy & 2 Ors	Mr. Shabbeer Ahmed	
5	Comp App (AT) (CH) (Ins) No. 144/2023 For Condone Delay IA No. 481/2023 For Stay IA No. 480/2023	Employees Provident Fund Organisation Vs Vijay P Lulla Liquidator of M/s Bhuvan Infra Projects Pvt. Ltd. & Anr.	Mr. MS Viswanathan	
6	Comp App (AT) (CH) (Ins) No. 128/2022	Ms. Baiju P. Former IRP of Krisenter Impex Pvt Ltd Vs Al Sadiq Sweets & Anr.	Ms. Mokshavati K	Mr. Sankar P Panicker-R2

7	Comp App (AT) (CH) (Ins) No. 235/2022 For Stay IA No.503 & 504/2022	P Dot G Constructions PPvt. Ltd. Vs K.R. Giri Babu & Anr	Mr. P Rajkumar Jhabakh	Dr. P.Jagadeesan- R1
8	Comp App (AT) (CH) (Ins) No. 401/2022 To Adv Hg. IA No. 960/2022 For Stay IA No. 961/2022	Madhavi Edible Bran Oils Pvt. Ltd. Vs Immaneni Eswara Rao & 5 Ors	Mr. Abhishek Jenasenan	Mr. Arjun Suresh- R2
9	Comp App (AT) (CH) (Ins) No. 192/2023 Leave to file IA No. 618/2023 For Stay IA No. 619/2023	Sharon Hills Residents Association Vs K Parameswaran Nair, RP, Samson & Sons Builders & Developers Pvt. Ltd.	Mr. Liju V Stephen	
10	Comp App (AT) (CH) No. 56/2023	Navakar Impex Pvt. Ltd. Vs M/s. Saravana Stores Gold Palace Pvt. Ltd. & 7 Ors.	CS K Gaurav Kumar	
11	Comp App (AT) (CH) (Ins) No. 50/2023 For Stay IA No. 173/2023	Krishna Mohan Gollamudi Liquidator Vs V. Amar Chand & Anr.	M/s Gandhi Law Chambers Mr. M Ramu	Mr. Sharad Sanghi- R1
12	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023 To implead IA No. 636/2023 Additional docs. IA No. 673/2023	VMS Industries Limited Vs Mr. S Dhanapal, Liquidator & 2 Ors.	Mr. Nakul Mohta	
13	Comp App (AT) (CH) (Ins) No. 134/2023 To Adv. Hg. IA No. 449/2023 For Stay IA No. 446 & 447/2023 For Directions IA No. 448/2023 To Dispense with IA No. 450/2023	Sathya Moorthy Sai Prasad, Suspended Director of Ozone Projects Pvt. Ltd. Vs Shapoorji Pallonji and Company Pvt. Ltd. & Anr.	M/s Tatva Legal Mr. D Senthil Kumar	M/s Keystone Parners- R1 Ms. Elamathi- R2

14	Comp App (AT) (CH) (Ins) No. 197/2023	Kunnel Engineers & Contractors Pvt. Ltd. Vs Ozone Projects Pvt. Ltd.	Mr. Jerin Asher Sojan	
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For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	Comp App (AT) (CH) (Ins) No.224/2022 For Stay IA No. 481/2022 To Vacate IA No. 766/2022	Virigineni Anjaiah Vs Pridhvi Asset Reconstruction and Securitization company Ltd. & Anr	Mr. K. Ravindranath Mr. P.Pratap	Mr. Surya Teja Nalla- R1
16	Comp App (AT) (CH) (Ins) No. 73/2023 For Additional docs IA No. 260/2023 To implead IA No. 573/2023	Base Corporation Ltd. Vs Pegasus Assets Reconstruction Company Pvt. Ltd.	Mr. Anant Merathia	Mr. Dinkar Singh
17	Comp App (AT) (CH) (Ins) No.34/2022 For Stay IA No. 66/2022	Merin Jose Vs State Bank of India	M/s Biz & Legis Mr. Jolly John	Mr. Vinod PV
18	Comp. App (AT) (CH) (Ins) No. 23/2022 For Exemption IA No. 48/2022	Nish Elgha Technologies P Ltd Vs Hindustan Newsprint Ltd & 2 Ors. WITH	Mr. Sandeep Gopalakrishnan	Mr. PV Vinod - R2 Mr. Shivshankar R Panicker- R3
19	Comp App (AT) (CH) (Ins) No. 112/2021& IA No. 208/2021	Trisul Chemicals Vs Hindustan News Print Ltd & 2 Ors. WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
20	Comp App (AT) (CH) (Ins)No. 113/2021& IA No. 209/2021	Ahamed Kabeer Vs Hindustan News Print Ltd & 2 Ors. WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
21	Comp App (AT)(CH)(Ins)No. 114/2021& IA No. 210/2021	Thangaraja S Vs Hindustan News Print Ltd & 2 Ors. WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2

22	Comp App (AT)(CH)(Ins)No. 115/2021& IA No. 211/2021	Peninsular Traders Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
23	Comp App (AT)(CH)(Ins)No. 116/2021	Trans Asian Shipping Services Pvt Ltd Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
24	Comp App (AT)(CH)(Ins)No. 117/2021& IA No. 212/2021	Creative Trade Links & Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
25	Comp App (AT)(CH)(Ins)No. 118/2021& IA No. 213/2021	B Ayyappan Nair & Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
26	Comp App (AT)(CH)(Ins)No. 119/2021& IA No. 214/2021	K. J. Mathew & Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
27	Comp App (AT) (CH) (Ins) No. 120/2021& IA No. 215/2021	A.R. Jayakumar & Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
28	Comp App (AT)(CH)(Ins)No. 121/2021& IA No. 216/2021	M V Sumon Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
29	Comp App (AT) (CH) (Ins)No. 122/2021& IA No. 217/2021	Nitin Dyechem Pvt Ltd Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
30	Comp App (AT) (CH) (Ins) No. 123/2021& IA No. 218/2021	K P Ratheesan & 25 Ors Vs Hindustan News Print Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2

31	Comp App (AT) (CH) (Ins)No. 124/2021& IA No. 219/2021	Travancore Cochin Chemicals Ltd Vs Hindustan News Print Ltd & Anr WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
32	Comp App (AT) (CH) (Ins)No. 267/2021& IA No. 582/2021	Balaji Transports Vs Hindustan Newsprint Ltd WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
33	Comp. App (AT) (CH) (Ins)No. 283/2021 & IA No. 607/2021	V. Chandran Vs Hindustan Newsprint Ltd & 2 Ors WITH	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
34	Comp App (AT) (CH) (Ins) No. 202/2021& IA No. 406/202	V K Vijayappan & 5 Ors Vs Hindustan Newsprint Ltd & 2 Ors	Mr. Sandeep Gopalakrishnan	Mr. Shivshankar R Panicker- R1 Mr. Vinod PV-R2
35	Comp App (AT) (CH) (Ins) No.399/2022 For Exemption IA No. 951/2022 For Stay IA No. 952/2022 Leave to file IA No. 953/2022	T. Raviprasad Vs SCL Infratech Ltd. & Anr. WITH	Mr. Zain A Khan	Mr. Bikki Ravendra Babu & Ms. R Moneshaa- R2
36	Comp App (AT) (CH) (Ins) No.400/2022 Leave to file IA No. 957/2022 For Exemption IA No. 958/2022 For Stay IA No. 959/2022	Damavarapu Srinivas Vs M/s VR Constructions & Anr	Mr. Kumar Anurag Singh	Mr. Bikki Ravendra Babu & Ms. R Moneshaa – R1
37	Comp App (AT) (CH) (Ins) No. 81/2022 For Stay IA No. 163/2022	J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd. WITH	Mr. Rohan Rajasekaran	
38	Comp App (AT) (CH) (Ins) No. 84/2022 For Stay IA No. 167/2022	Koneru Subbiah Chowdry Vs J. Manivannan, Erstwhile RP of RCM Infrastructure Ltd & 6 Ors	Mr. Y.Suryanarayana	Mr. Rohan Rajasekaran- -R1 Mr. Suryanarayana Raju- R2 Mr. Krishna CV Grandhi-R3 Mr. N.P.Vijay Kumar- R4

39	TA No. 14/2022 (CA (AT) No. 376/2018)	Chamundesware Studio & laboratory Private Limited & 4 Ors Vs Smt. Swarnalatha Rajaiah & Anr. WITH	Mr. Vivek Holla	Mr. Nikhil Nayyar Mr. Divyanshu Rai- R1 & R2
40	TA No. 68/2021 (CA (AT) No. 413/2018)	K. Rajaiah Since Dead Rep by its LR's Vs Chamundesware Studio & Laboratory Pvt. Ltd. & Ors	Mr. Nikhil Nayyar Mr. Divyanshu Rai	Mr. Vivek Holla
41	Comp App (AT) (CH) (Ins) No. 127/2021 For Stay IA No. 225/2021 For Exemption IA No. 226/2021	Power Finance Corporation Ltd & 2 Ors Vs Ashish Arjunkumar Rathi RP (Now Liquidator) for Ind – Barath Power (Madras) Limited & 13 Ors WITH	Mr. Deepak Khurana	Ms. Shweta Dubey- R1 Mr. DVAS Ravi Prasad- R3, R8, R10- R12 & R14 Mr. VVSN Raju- R9 Mr. Narendar Naik R13
42	Comp App (AT) (CH) (Ins) No. 193/2021 For Exemption IA No. 393/2021 For Urgent Hearing IA No.192/2023	Ashish Arjun Kumar Rathi Liquidator of Ind Bharath Power (Madras) Ltd Vs Kanumuru Raghu Rama Krishna Raju & 12 Ors	Ms. Swetha Dubey	Mr. DVAS Ravi Prasad- R1-R6, R9- R11, R13 Mr. Kumar Anurag Singh- R7 Mr. VVSN Raju- R8 Mr. Anant Merathia R12
43	TA (AT) No. 181/2021 (CA (AT) No. 191/2019)	D. Aravindakshan Vs Agastya Bio Pharm India Ltd. & 5 Ors	Prof. D Arvindakshan	Mr. K Mahadevan- R1-R6
44	Comp App (AT) (CH) (Ins) No. 273/2022 For Condone Delay IA No. 657/2022 For Stay IA No 586/2022 For Urgent Hearing IA No. 100/2023	Vishnuvallah Infra Private Limited Vs IVRCL Limited & Anr	Ms. AVS Laxmi	Mr. K Ravindranath
45	Comp App (AT) (CH) (Ins) No.40/2022 For Stay IA No. 80/2022 For Condone Delay IA No. 81/2022 To Adv. Hg. IA No. 115/2023	Erstwhile Resolution Professional, Ashok Kriplani Vs Konduru Prasanth Raju & 2 Ors	Ms. Shweta Mahajan	Ms. Lakshmi Menon

46	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 To Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 To Adv. Hg. IA No. 942 & 1052/2022 IA No. 417/2023	Kineta Global Limited Vs IDBI Bank Limited & 8 Ors WITH	P. Wilson Associates	Mr. Varun Srinivasan R1- R6 Mr. J Manivannan R7 Mr. NP. Vijaykumar R8 Mr. Akhil Bhansali R9
47	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. J Manivannan	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9
48	Comp App (AT) (CH) No. 56/2021 For Stay IA No. 654/2021 For Exemption IA No. 655/2021 For Urgent Hearing IA No. 656/2021 To Implead IA No. 102/2023 Interim Injunction IA No. 103 & 104/2023	Anjana Sanghi & 2 Ors Vs KMS Constructions Pvt Ltd & 10 Ors	Ms. Preeti Mohan Mr. Raj Jhabakh	Mr. S ChidambaramR1 & R4 Mr. Yogesh Kumar Jagia- R2 Ms. K Sagarika- R3 Mr. Naresh Kumar Sangam- R5 Ms. Anju Jain- R6 Mr. Sriram Venkatavaradan R7 Mr. A Chakravarthy Mudiraj- R11
49	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr.	Mr. TK Bhaskar	Mr. Goutham Shivshankar- R1
50	Comp App (AT) (CH) (Ins) No. 103/2022 Contempt Case (AT) No. 4/2022 For Stay IA No. 238/2022 For Exemption IA No. 239/2022	Bandla Ganesh Babu Vs Raghu Babu Gunturu & 2 Ors	Mr. Avinash Krishnan Ravi	Mr. VVSN Raju-R1 Mr. Varun Srinivasan- R2 M/s. Mummaneni Vazra Laxmi- R3
51	Comp App (AT) (CH) (Ins) No. 418/2022	Sanket Kumar Agarwal & Anr. Vs APG Logistics Pvt Ltd.	Mr. Akshat Singh	Mr. K. Gaurav Kumar PCS

52	Com App (AT) (CH) (Ins) No. 46/2021 For Interim Relief IA No. 101/2021 For Condone Delay IA No. 102/2021 For Exemption IA No. 103/2021 To implead IA No. 313/2023	Punjab National Bank Vs KSK Mahanadi Power Company Limited & 3 Ors	Mr. Anirudh Krishnan	M/s Shardul Amarchand Mangaldas & Co- R1 M/s Sagar Associates- R2 Mr. Edward James- R3
53	Comp App (AT) (CH) (Ins) No. 166/2023 For Stay IA No. 540/2023 For Exemption IA No. 541/2023 To implead IA No. 641 & 645/2023	Anirudh Agro Farms Limited Rep by its Director Mr. Kondareddy Ravinder Reddy Vs Dr. Govindarajula Venkata Narasimha Rao RP, Viceroy Hotels Ltd. & Anr. WITH	Ms. Deepika Murali	Ms. Lakshana Viravalli- R1 Mr. P Ravi Charan- R2
54	Comp App (AT) (CH) (Ins) No. 170/2023 For Stay IA No. 552/2023 For Exemption IA No. 551/2023 For Directions IA No. 600/2023 To implead IA No. 643 & 646/2023	Dr. Govindarajula Venkata Narasimha Rao WITH	Ms. Lakshana Viravalli	
55	Comp App (AT) (CH) (Ins) No. 183/2023 For Exemption IA No. 585/2023 For Stay IA No. 584/2023 To implead IA No. 642 & 644/2023 For Directions IA No. 656/2023	Asset Reconstruction Company (India) Ltd. Vs Dr. Govindarajula Venkata Narsimha Rao, RP for Viceroy Hotels Limited	Mr. P Ravi Charan	Ms. Lakshana Viravalli
56	Comp App (AT) (CH) (Ins) No.388/2022 For Condone Delay IA No. 924/2022 For Stay IA No. 925/2022 For Exemption IA No. 926/2022	Immaneni Eswara Rao Erstwhile RP of M/s Segno Ceramics Pvt Ltd Vs Narahari Prasad Narasimha Rao Director (Suspended) & 4 Ors.	Mr. Avinash Krishnan Ravi	Mr. Arjun Suresh
57	Comp App (AT) (CH) (Ins) No. 105/2022 For Stay IA No. 240/2022 To implead IA No. 563/2023	A Shankar Vs Bank of India & Anr	Mr. Harishankar Mani	Mr. T. Ravichandran R1

58	Comp App (AT) (CH) (Ins) No. 101/2022 For Stay IA No. 230/2022 Contempt Case No. 3/2022 To Implead IA No. 1016/2022 For Urgent Hearing IA No. 651/2023 For Directions IA No. 617/2023	Er. Manmohan Singh Jain & Anr Vs Tharuvai Ramachandran Ravichandran, RP	Mr. P Raj Kumar Jhabakh	Mr. S. Sathyanrayanan
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Copy to:

By the order of Hon'ble Member (J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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